

Shri Jagjivan Ram: I cannot give any firm reply but it will all depend on the nature of the store. It may be, as you said, Sir, for 2 months or 5 years.

Shri T. B. Vittal Rao: Sir, there was a formula before, that the balance of stores should be 40 per cent of the annual consumption. Now the formula is given the go-by. My I know whether there is a formula evolved for maintaining the balance of stores at a particular level?

Mr. Speaker: The total amount of stores that is maintained at any particular point of time, does it exceed more than 40 per cent, which, according to the hon. Member is the formula that has been adopted for a long time?

Shri Jagjivan Ram: We would not amass the stores. But, there are certain stores which are required in very small quantities; and it may be that we purchase those stores at a particular time. And, because it is a type of stores which is not frequently used, it may last for a longer period.

Shri T. N. Singh: All that we wanted to know was this. Normally orders are placed from time to time. There has been over-stocking of certain stores which may last unduly long periods, much more than what our yearly, two-yearly or three-yearly consumption is. Some stores may have been repeated by mistake, might have been ordered every year so that now you have an accumulated stock, much beyond your normal requirements for 3 or 5 years or even 10 years. That was the point we wanted to know and what was the value of those stores.

Mr. Speaker: I am afraid all this is irrelevant to the question and does not arise out of it. The question was the total amount of stores purchased from foreign sources and stores purchased locally.

Shri T. N. Singh: Since all these are foreign purchases, we have.....

Mr. Speaker: The hon. Member must have a particular day for this. Next question.

Shri T. K. Chaudhuri: Sir, I have been trying to catch the eye of the Chair for a long time.

Mr. Speaker: The hon. Member may catch the eye in the next question.

सामुदायिक परियोजनाओं और राष्ट्रीय
विस्तार सेवा सचिव

*१४२१. श्री म० न० सिंह : क्या सामुदायिक विकास मंत्री यह बताने की कृपा करेंगे कि सामुदायिक परियोजनाओं और राष्ट्रीय विस्तार सेवा सचिव के अन्तर्गत जो मकान बन रहे हैं उनका नक्शा सस्ते मकानों की योजना के अन्तर्गत तैयार किया जाता है अथवा किसी अन्य योजना के ? -

सामुदायिक विकास मंत्री (श्री स० कु० डे) : निर्माण, आवास तथा संवरण मंत्रालय की सस्ते मकान बनाने की स्कीम केवल थोड़ा समय हुआ निश्चित रूप में आई। कार्य संघटन के लिये राज्य सरकारों ने अभी सम्बन्धित विभाग व प्रशिक्षित कर्मचारी इन के लिये नियुक्त करने हैं। सामुदायिक परियोजनाओं व राष्ट्रीय विस्तार सेवा संघ के अन्तर्गत मकान पी० डब्ल्यू० डी० द्वारा सामान्यता बनाये जा रहे हैं जिन में, जहाँ तक हो सकता है, "देहाती मकानों की पुस्तिका" (Manual of Rural Housing) जो कि सब राज्य सरकारों को दी जा चुकी है—के अदेशानुसार तबदीली की जाती है।

Mr. Speaker: In English also.

Shri S. K. Dey: The cheap housing scheme of the Ministry of Works, Housing and Supply has only recently been finalised. The various organisational steps i.e. the setting up of the rural housing cells and the posting of the necessary trained staff yet remain to be taken by the State Governments. Meanwhile, the construction of the buildings under Community Projects and National Extension Service is being done by Public Departments under ordinary schemes modified, to the extent possible, by the guidance they receive from the Manual on Rural Housing which has been supplied to all State Governments.

श्री म० न० सिंह : जीप हाउसिंग स्कीम के बारे में अभी जवाब मिला कि उस का फाइनलाइजेशन हाल में ही हुआ है। इस के अनुसार कब तक काम होने लगेगा ?

Shri S. K. Dey: State Governments have been addressed by the Ministry of Works, Housing and Supply by the end of August. We expect that by the end of this year, the organisation will have been set up in the States to begin action on the lines decided.

Shri Ansar Harvani: May I know what percentage of the budget of National Extension Service Blocks is spent on the construction work of buildings for the staff and Gramse-vaks?

Shri S. K. Dey: I would require notice to answer that question. I can only say that only a very little amount is spent on construction of houses.

Shri A. C. Guha: May I know if out of Rs. 4 lakhs allotted for the National Extension Service Blocks Rs. 25,000 has been earmarked for construction of office buildings and Rs. 60,000 for construction of residential quarters for the staff?

Shri S. K. Dey: The budget provision stipulates and expenditure of Rs 25,000 for office buildings, seed stores and other buildings required for block headquarters. There is also a provision of Rs 60,000 which can be utilised for residential buildings for staff as also for rural housing as the circumstances demand.

Shri Thimmalah: May I know whether the amount allotted for rural housing will be spent by the Ministry of Works, Housing and Supply or by the Community Development Ministry?

Shri S. K. Dey: It will be spent by the State Government.

Shri A. C. Guha: May I know how much of this Rs. 60,000 allotted to each NES Block has actually been spent on rural housing?

Shri S. K. Dey: I would require a separate notice to answer that question.

Shri T. N. Singh: The hon. Minister stated that personnel is being trained. What for? Is it being trained for living in those houses or for constructing those houses?

Shri S. K. Dey: If I understand the question correctly, I presume the hon. Member means the personnel in the rural housing cells visualised by the Works, Housing and Supply Ministry. If that is so, the personnel meant for the cells are intended to inject into the PWD organisation a rural bias which so far does not exist and, at the same time, to give technical assistance to the village people in the construction of cheap houses on modern lines.

Shri Sinhasan Singh: The hon. Minister has stated that the State authorities under the guidance of the Works, Housing and Supply Ministry are contemplating to build a structure of some officers for house building. May I know whether this will be different from the Community Project structure and whether the houses will be built in the community project area or other different areas?

Shri S. K. Dey: The houses are primarily intended to be located in the Community Development Project and National Extension Service Block areas.

Shri Sinhasan Singh: If that is so, there is already one machinery of the Community Development Project working in those areas. Why is it necessary to set up another machinery for house building? Why is it that this house building is also not entrusted to that same machinery?

Shri S. K. Dey: It is not intended to duplicate the machinery at the block level, but to establish at the headquarters of the State an expert cell which can give guidance to the staff now engaged at the block level for construction of cheap rural housing.